

ITEM NO.11 Court 2 (Video Conferencing) SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 6378/2020

(Arising out of impugned final judgment and order dated 03-07-2019 in WA No. 2351/2018 03-07-2019 in WA No. 2354/2018 03-07-2019 in WA No. 2380/2018 03-07-2019 in WA No. 2399/2018 03-07-2019 in WA No. 2415/2018 03-07-2019 in WA No. 2420/2018 03-07-2019 in WA No. 2460/2018 03-07-2019 in WA No. 2473/2018 03-07-2019 in WA No. 2480/2018 passed by the High Court Of Kerala At Ernakulam)

JOJI ANCHANATTU AND ORS. ETC. ETC. Petitioner(s)

VERSUS

MAHATMA GANDHI UNIVERSITY AND ORS. ETC. ETC. Respondent(s)

(IA No. 46733/2020 - CONDONATION OF DELAY IN FILING & IA No. 5869/2021 - REJOINDER

WITH

Diary No(s). 40329/2019

(FOR ADMISSION and I.R. and IA No.18617/2020-CONDONATION OF DELAY IN FILING and IA No.18621/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.18619/2020-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

SLP(C) No. 30195/2019

SLP(C) No. 30196/2019

SLP(C) No. 30197/2019

SLP(C) No. 30199/2019

Diary No(s). 42892/2019

(FOR ADMISSION and I.R. and IA No.21516/2020-CONDONATION OF DELAY IN FILING and IA No.21518/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.21517/2020-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 43487/2019

(FOR ADMISSION and I.R. and IA No.14164/2020-CONDONATION OF DELAY IN FILING and IA No.14166/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.14165/2020-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 45702/2019

(FOR ADMISSION and I.R. and IA No.17471/2020-CONDONATION OF DELAY

IN FILING and IA No.17474/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.17473/2020-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 45530/2019

(FOR ADMISSION and I.R. and IA No.20426/2020-CONDONATION OF DELAY IN FILING and IA No.20428/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.20427/2020-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

SLP(C) No. 26502/2019

(IA No. 39273/2020 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT

IA No. 170018/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 170019/2019 - EXEMPTION FROM FILING O.T.

IA No. 192044/2019 - EXEMPTION FROM FILING O.T.

IA No. 43812/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 192041/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 171025/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 30155/2019

SLP(C) No. 30201/2019

SLP(C) No. 30202/2019

SLP(C) No. 30203/2019

Diary No(s). 40372/2019

(FOR ADMISSION and I.R. and IA No.21334/2020-CONDONATION OF DELAY IN FILING and IA No.21337/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.21336/2020-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

SLP(C) No. 30156/2019

SLP(C) No. 30205/2019

SLP(C) No. 30206/2019

(IA No. 43622/2020 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 30207/2019

SLP(C) No. 30208/2019

(IA No. 39455/2020 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT)

SLP(C) No. 30209/2019

SLP(C) No. 30210/2019

SLP(C) No. 30160-30194/2019

(IA No. 103436/2020 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT

IA No. 40735/2020 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT)

SLP(C) No. 30212/2019

SLP(C) No. 30213/2019

Diary No(s). 42687/2019

(IA No. 16812/2020 - CONDONATION OF DELAY IN FILING

IA No. 16813/2020 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 16814/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 11718/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 30200/2019

SLP(C) No. 30214/2019

SLP(C) No. 30215/2019

(IA No. 39334/2020 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT)

SLP(C) No. 30216/2019

(IA No. 39297/2020 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT)

Diary No(s). 42894/2019

(FOR ADMISSION and I.R. and IA No.23054/2020-CONDONATION OF DELAY IN FILING and IA No.23060/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.23058/2020-EXEMPTION FROM FILING O.T. and IA No.23056/2020-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 43491/2019

(FOR ADMISSION and I.R. and IA No.33831/2020-CONDONATION OF DELAY IN FILING and IA No.33834/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.33833/2020-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 44218/2019

(FOR ADMISSION and I.R. and IA No.14065/2020-CONDONATION OF DELAY IN FILING and IA No.14067/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.14068/2020-EXEMPTION FROM FILING O.T. and IA No.14066/2020-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 44295/2019
(FOR ADMISSION and I.R. and IA No.32379/2020-CONDONATION OF DELAY IN FILING and IA No.32382/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.32383/2020-EXEMPTION FROM FILING O.T. and IA No.32380/2020-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 44899/2019
(IA No.15377/2020-CONDONATION OF DELAY IN FILING and IA No.15379/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.15378/2020-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 44901/2019
(FOR ADMISSION and I.R. and IA No.21479/2020-CONDONATION OF DELAY IN FILING and IA No.21481/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.21480/2020-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 45705/2019
(FOR ADMISSION and I.R. and IA No.18415/2020-CONDONATION OF DELAY IN FILING and IA No.18417/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.18416/2020-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 4237/2020
(IA No.24242/2020-CONDONATION OF DELAY IN FILING)

Diary No(s). 11653/2021
(FOR ADMISSION and I.R. and IA No.72014/2021-CONDONATION OF DELAY IN FILING and IA No.72016/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.72017/2021-PERMISSION TO FILE LENGTHY LIST OF DATES)

Diary No(s). 18359/2021 (XI-A)
(FOR ADMISSION and I.R. and IA No.96716/2021-CONDONATION OF DELAY IN FILING and IA No.96720/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 18358/2021 (XI-A)
(FOR ADMISSION and I.R. and IA No.97141/2021-CONDONATION OF DELAY IN FILING and IA No.97143/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 30-11-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE AJAY RASTOGI

For Parties

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**Mr. G. Prakash, AOR
Ms. Priyanka Prakash, Adv.
Ms. Beena Prakash, Adv.**

**Mr. P.V Sunder Nath, Sr. Adv.
Mr. Sameer Shrivastava, AOR**

**UPON hearing the counsel the Court made the following
O R D E R**

List on 19.01.2022.

**(INDU MARWAH)
COURT MASTER (SH)**

**(VIRENDER SINGH)
BRANCH OFFICER**